

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00120/2019

IN

ORIGINAL APPLICATION No.170/01497 to 1498 / 2018

DATED THIS THE 2nd DAY OF MARCH 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Dr. G. Geetha Devi  
D/o Gopala Krishna,  
Aged: 71 years  
Retired Scientist-E  
Central Sericulture Research Training Institute  
Srirapura,  
Manandavadi Road,  
Mysore 570 008  
Now residng at  
No. 602, 10<sup>th</sup> Main, 5<sup>th</sup> Cross,  
"E" Block, J.P. Nagar  
Mysore 570 031

2. Dr. Rajan, R.K.  
S/o Rmkeiahn Pilli  
Aged: 66 years  
Retired Director,  
Central Silk Board,  
Bangalore, Now residing at  
C/o No. 677, 5<sup>th</sup> Cross,  
Ashok Nagar,  
Banashankari I Stage,  
Bangalore 560 050.

....Petitioners

(By Shri Ranganath S. Jois..... Advocate)

vs.

1.Sri Ravi Kapoor, IAS  
Secretary,  
Union of India,  
Ministry of Textiles,(MoT)  
Udyog Bhawan,  
Malana Azad Raod,  
New Delhi - 110 001

2.Sri. Rajit Ranjan Okhandiar, IFS,  
Member Secretary  
Central Silk Board,  
CSB Complex, BTM Layout,  
Madiwala,  
Bangalore – 560 064

...Respondents

(By Shri Vishnu Bhat.. Senior Panel Counsel )

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.4641/2020 (S-CAT) has been filed in the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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